

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. C.P. (IB)/1204(MB)2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - Waterfall Insolvency Professionals
Private Limited
IN THE MATTER OF
State Bank of India
V/s
Mr. Nitin Ramchandra Jadhav**

**Section: Application under any other provisions- IBC U/s 95(1) of
(IBC)**

ORDER

Adv. Dheeraj Patil appeared for the Petitioner/Applicant through VC. Adv. Darshan Suvarna a/w Adv. Sagar Parab appeared for the Resolution Professional through VC. None appeared for the Respondent/Personal guarantor. The IRP has already been filed the report which is taken on record. However, till date no reply/objection has been filed nor anybody present on behalf of Respondent/Personal Guarantor. Let a final court notice be issued to the Respondent/Personal Guarantor directing them to file reply/objection, if any, against the report within a period of two weeks, failing which the matter will be heard ex-parte. List this matter on **18.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)